

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCRIMINAL APPEAL NO(S). 2760/2024

ARVIND & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(I.A.NO.201806/2025-APPL. FOR ABATEMENT)

Date : 30-10-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K. VINOD CHANDRAN
[IN CHAMBER]

For Appellant(s) Mr. K B. Upadhyay, Adv.
Mr. S.N. Tripathi, Adv.
Mr. S.D. Mishra, Adv.
Mr. Manoj Kumar Rai, Adv.
Mr. Pushkar Anand, AOR

For Respondent(s) Mr. Arup Banerjee, AOR
Mr. Shiv Pratap Singh, Adv.
Mr. Rajiv Agnihotri, Adv.
Mr. Kumar Rupak., Adv.
Mr. D.D. Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E RI.A.NO.201806/2025:

Application for abatement qua appellant No.3 is allowed.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS(DIVYA BABBAR)
COURT MASTER (NSH)